

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:4881
ANSWERED ON:07.05.2012
CABOTAGE LAW
Dhanaplan Shri K. P.

Will the Minister of SHIPPING be pleased to state:

- (a) whether the Government has a proposal to amend the Cabotage Law;
- (b) if so, the objectives of this proposed amendment thereof;
- (c) whether the Government is planning to start new ports in the country including Kodungallur and Azhikkal in the State of Kerala; and
- (d) if so, the details thereof?

Answer

MINISTER OF SHIPPING (SHRI G.K. VASAN)

(a) & (b): There is no proposal to amend the Cabotage law. However this Ministry has received representations from various groups in favour of and against the Cabotage restrictions.

(c) & (d): Government is planning to start new ports in the country and has requested coastal States in the country to submit comprehensive proposals in this regard. So far, proposals have been received from the State Governments of Andhra Pradesh, Karnataka, Gujarat and Kerala.